

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of order: 16.04.2003

OA No.251/02

Amar Singh Rathore s/o Shri Ram Singh Rathore retired Chief Ticket Inspector, Indore and r/o 224/27 Ram Gali, Hathi Bhata, Ajmer.

.. Applicant

VERSUS

1. Union of India through General Manager, Western Railway, Churchgate, Mumbai.
2. The Divisional Railway Manager, Western Railway, Ratlam.

.. Respondents

Mr. N.K.Gautam, counsel for the applicant

Mr. U.D.Sharma, counsel for the respondents.

CORAM:

HON'BLE MR. H.O.GUPTA, MEMBER (ADMINISTRATIVE)

O R D E R (ORAL)

This OA has been filed for the following reliefs:-

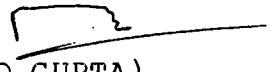
- a) direct the respondents to revise the P.P.O. in terms of 5th Pay Commission Report.
- b) direct the respondents to make payment of difference of Pension after revising the pension.
- c) cost of the application may be awarded to the applicant.
- d) Any other relief/direction, the Hon'ble Tribunal considers just and reasonable in the facts and circumstances of the case.

2. During the course of arguments, the learned counsel for the applicant submitted that he does not want to pursue this OA further and wants to withdraw the same.

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Prayer granted. The OA stands disposed of as withdrawn.


(H.O.GUPTA)

Member (A)